

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).2992/2008

SHEEKU AGARWAL

Petitioner(s)

VERSUS

STATE OF U.P.& ANR.

Respondent(s)

Date: 16/07/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Varun Goswami, Adv.
for Mr. R.C. Kaushik, Adv.

For Respondent(s)
Ms. Shweta Garg, Adv.

Mr. Anuvrat Sharma, Adv.

UPON hearing counsel the Court made the following
ORDER

Respondents may file Affidavits, before 5th August, 2008.

List the matter on 5th August, 2008.

(S.G.SHAH)
Registrar